## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.P.No.93/58/HDB/2017
NAME OF THE COMPANY	International Sea Food Private Limited
NAME OF THE APPLICANT/PETITIONER	C.B. Meena
NAME OF THE RESPONDENT(S)	International Sea Food Private Limited & others
UNDER SECTION	58

## Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Saivihoni	le tition	901061327+	Jai VI

## Counsel for Respondent(s):

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Heard Shri TVP Saivihari, Learned Counsel for the Petitioner.

At the request of the Learned Counsel, post the case on 27.11.2017.

Member (T)

Member (J)

Bm